

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**T.P. No. 74/NCLT/AHM/2017 (New)  
Madhya Pradesh High Court Indore Bench C.P. No. 38/2016 (Old)**

Coram:


**Present: Hon'ble Ms. MANORAMA KUMARI  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017**

Name of the Company: SEZ Indore Ltd., Crystal  
Crystal IT Park Indore Ltd  
With  
M.P. Audyogik Kendra Vikas Nigam (Indore) Ltd.

Section of the Companies Act: Section 391-394 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Dharmik Barot for B.K. Damani Associates	ADVOCATE	Petitioner	
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2.

**ORDER**

Learned Advocate Mr. Dharmik Barot Learned Advocate Mr. B K Damani present for Petitioners.

Learned lawyer appearing for petitioner complied with directions dated 27.11.2017.

Learned lawyer appearing for petitioner prayed for adjournment.

List the matter on 22.12.2017.

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**

Dated this the 15th day of December, 2017.